

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT)(Ins) No. 780 of 2019

IN THE MATTER OF:

Embee Software Pvt. Ltd.

...Appellant

Versus

Solicon Pvt. Ltd.

...Respondent

Present

For Appellant: Mr. Lzafeer Ahmad and Mr. Sujoy Chatterjee, Advocates.

For Respondent: Mr. Samaksh Guyal and Mr. Sahil Mullick, Advocates.

O R D E R

03.09.2019 Due to paucity of time the matter could not be taken up.

Post this appeal 'for Admission (After Notice)' on 24th September, 2019.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)